- (b) With a view to ensure transparency in the implementation of NREGA, the Ministry has taken the following steps.
 - (i) Wage payment to unskilled workers is to be made through Banks and Post Offices.
 - (ii) States have been directed to conduct social audit of each and every work of NREGA within three months.
 - (iii) A comprehensive Web-based MIS www.nrega.nic.in has been implemented which places all data in public domain.

Funds to rural development in Rajasthan

†1170. SHRI OM PRAKASH MATHUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of amount allocated to Rajasthan for rural development during the last three years;
- (b) whether Government has any special proposal for the border districts of the State like Jaisalmer, Barmer, Bikaner and Sriganganagar;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Amount of Central allocation and release to Rajasthan under major rural development programmes of the Ministry of Rural Development during the last three years (*i.e.* 2006-07, 2007-08 and 2008-09) is given in the Statement (*See* below).

(b) to (d) Under Desert Development Programme (DDP), Special Projects were launched in problem areas of 10 districts of Rajasthan including Jaisalmer, Barmer and Bikaner. The Department of Land Resources has so far sanctioned a total number of 1233 special projects in these three districts (Jaisalmer-434, Barmer-442 and Bikaner-357) for the treatment of an area of 6.165 lakhs hectares. 473 special Projects have so far been completed and the remaining 760 projects are at various stages of implementation.

[†]Original notice of the question was received in Hindi.

Statement

Central allocation and funds released to Rajasthan under major rural development programmes during last three years

(2006-07, 2007-08 and 2008-09)

(Rs. in lakhs)

S.	Schemes	Central allocation			Central Release		
No.		2006-07	2007-08	2008-09	2006-07	2007-08	2008-09
1.	National Rural Employment Guarantee Scheme	-	 :		78041.00	105600.00	652157.00
2.	Swarnjayanti Gram Swarojgar Yojana (SGSY)	3375.71	5149.28	6087.48	3222.55	5072.68	6087.47
3.	Sampoorna Grammen Rozgar Yojana (SGRY)	12542.23	9439.21		15960.83	5663.52	<u></u>
4.	Pradhan Mantri Gram Sadak Yojana (PMGSY)	22900.00	23400.00	23400.00	114167.00	164664.00	177132.00
5.	Indira Awaas Yojana (IAY)	6392.56	8878.84	12429.38	6617.51	8888.57	18111.46
6.	Drought Prone Area Programme (DPAP)	<u> 44-17</u>	<u> 200-</u> 01	<u>-</u> -1	2582.00	1396.00	181.00
7.	Desert Development Programme (DDP)	=	==:		16025.00	9818.00	21687.0
8.	Integrated Watershed Development Projects (IWDP)	_	=		4276.00	4845.000	4526.00
9.	Accelerated Rural Water Supply Programme (ARWSP)	41489.68	60672.00	97013.00	31466.300	60672.00	97182.66
10.	Total Sanitation Campaign (TSC)	-	-		1148.29	3191.56	2516.85

NREGA, DPAP, DDP, IWDP and TSC are demand driven schemes. State-wise allocation is not done.